



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3546/2021 FIXED	BHANU BORAH AND 10 ORS Versus STATE OF ASSAM AND 33 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
	WITH I.A.(Civil)/1193/2021 in WP(C)/3546/2021	BHANU BORAH AND 10 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. D P BORAH	
ORDERS				
2	PIL(Suo Moto)/10/2018 FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA	GA, ASSAM
3	PIL/40/2021 FIXED	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	WITH I.A.(Civil)/1169/2021 in PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
	WITH			
4	PIL(Suo Moto)/3/2017	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE

WITH
I.A.(Civil)/941/2018
in PIL(Suo Moto)/3/2017

XXX
Versus
THE STATE OF ASSAM AND 10 ORS.

MR H K DAS
MR. U PATHAK

GA, ASSAM
SC, WATER RESOURCE
SC, GMC
SC, G M D A

5 WA/161/2021
FIXED

SMRITI DAS AND 6 ORS
Versus
THE STATE OF ASSAM AND 9 ORS

MR. U K NAIR
MR J KALITA
MR D KALITA
MR B HAZARIKA

GA, ASSAM
SC, FOREST

6 I.A.(Civil)/1055/2021
FIXED
in WA/157/2020

IVY GOHAIN DASGUPTA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. K N CHOUDHURY
MR. S K GOSWAMI
MR R SHARMA

MR. N UPADHAYAY (R-4)
MR. P MAHANTA
SC, WATER RESOURCE
SC, IRRIGATION

WITH
WA/157/2020

BORSING RONGPI
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. P K DAS
MR. P MAHANTA
MR. R B GOHAIN

GA, ASSAM
MR. N UPADHAYAY (R-4)
SC, IRRIGATION
SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
5)	MR. S MITRA	28-08-2021	To	03-09-2021



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./349/2021 FIXED	SRI NABAM TUKI Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, CBI
	WITH			
2	AB/1776/2021	SRI NABAM TUKI Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I

LEAVE NOTE OF ADVOCATES FOR 31/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6433/2019 FIXED	JIRATAN NESSA @ JIRATAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/6844/2019	MONTAZ ALI @ MONTAJ ALI Versus THE UNION OF INDIA AND 5 ORS.	MRS P RAI MR H BEZBARUA MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/6864/2019	NAJRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/9568/2019	SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. T AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2837/2021	HAWA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4133/2021	AHAMOD ALI @ AHMED HUSSAIN Versus UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR M RANA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4193/2021	MD. ALTAF HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/4195/2021	GUNJER MOLLAH @ GUNJER ALI SK Versus THE UNION OF INDIA AND 5 ORS.	MD. S ALOM MR. M HUSSAIN MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/4197/2021	NIRMAL GHOSH @ NIRMAL GHOSE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4198/2021	ASHIA KHATUN @ ASIYA KHATUN Versus UNION OF INDIA AND 6 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/4201/2021	PARIMAL BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/4202/2021	MUSSTT. FIRUJA BEGUM @ TULSI MAJHI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

EX PARTE ORDER

13	WP(C)/6544/2019 WITH LCR, FIXED	ASOR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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ADMISSION

14	WP(C)/5986/2017 WITH LCR WITH I.A.(Civil)/3290/2017 in WP(C)/5986/2017	ABDUL ZOBBAR SK. @ ZOBBAR ALI SK. Versus THE UNION OF INDIA and 5 ORS.	MD.A J ATIA MR J UDDIN MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
		ABDUL ZOBBAR SK@ ZOBBAR ALI SK Versus THE UNION OF INDIA and ORS	MD.A J ATIA MRJ UDDIN MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/6188/2017 WITH LCR	JAHERA KHATUN @ BEGUM Versus UNION OF INDIA AND 3 ORS	MR. D SARMA MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/8211/2017 WITH LCR	JURAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/4575/2018 WITH LCR	AYSHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. S HOQUE MR. J ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/135/2019 WITH LCR, FIXED	NUR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. M ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T ASSTT.S.G.I. SC, ECI

HEARING

19	WP(C)/9/2019 WITH LCR, FIXED	SUKLA RANI DEB Versus THE UNION OF INDIA AND 6 ORS.	MR S DEY MR. T ROY MS. B SARKAR	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/5898/2019 WITH LCR, FIXED	JILAL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./16/2021 FIXED	M/S PHURPA TSERING AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR. U K NAIR	MR H GUPTA ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CrI.A./146/2018 WITH LCR 8 FILES AND P.B.	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. M K BORO MS J DAS PP, ASSAM
	WITH I.A.(CrI.)/373/2019 in CrI.A./146/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. N MAHAJAN	PP, ASSAM
2	WITH CrI.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
	WITH I.A.(CrI.)/520/2018 in CrI.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
3	I.A.(CrI.)/391/2018 WITH OFFICE NOTE in CrI.A./165/2018	THE NATIONAL INVESTIGATION AGENCY Versus SHRI AHETO CHOPHI	MR. D K DAS MR J A HASSAN MR I AHMED SC, NIA	MR. P KHATANIAR MR D DAS MRS P D KHATANIAR
	WITH CrI.A./165/2018	THE NATIONAL INVESTIGATION AGENCY Versus SHRI AHETO CHOPHI	MR J A HASSAN SC, NIA	
4	I.A.(CrI.)/584/2018 WITH OFFICE NOTE AND LCR 6 FILES & P.B in CrI.A./240/2018	SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM

	WITH CrI.A./240/2018	SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MR.B BORGHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
5	I.A.(CrI.)/1080/2019 WITH OFFICE NOTE AND LCR 5 FILES in CrI.A./464/2019	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./464/2019	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
6	Mat.App./5/2020 WITH LCR	SMT. PRAJAPATI BARMAN Versus SHYAMAL BARMAN	MR. M U MONDAL MR A K AZAD MS. P PHUKAN	MR. S C BISWAS
	WITH I.A.(Civil)/452/2020 in Mat.App./5/2020	SMT. PRAJAPATI BARMAN Versus SHYAMAL BARMAN	MR. M U MONDAL MR A K AZAD MS. P PHUKAN	
7	CrI.A./72/2020 WITH OFFICE NOTE AND LCR 5 FILES	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
8	CrI.A./74/2020 WITH OFFICE NOTE AND LCR 4 FILES	BANAMALI DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS MS Z ANJUM	PP, ASSAM
9	CrI.A./60/2021 WITH OFFICE NOTE AND LCR &P.B.	ABDUL JALIL @ ZALIL ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. H A AHMED MRS. S ISLAM	PP, ASSAM
	WITH CrI.A./110/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
	WITH I.A.(CrI.)/243/2021 in CrI.A./110/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
11	I.A.(CrI.)/316/2021 WITH OFFICE NOTE AND LCR & P.B. in CrI.A./68/2020	HARUN LAKRA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
	WITH CrI.A./68/2020	SHRI HARUN LAKRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
12	I.A.(Civil)/968/2021 WITH LCR in Mat.App./45/2019	SUSHIL CHANDRA BISWAS Versus SHIBANI SARKAR	MR. P K DEKA	MR. S K GHOSH MS F AHMED
	WITH Mat.App./45/2019	SRI SUSHIL CHANDRA BISWAS Versus SMTI. SHIBANI SARKAR	MR. P K DEKA MD. S ALOM N CHAUDHURY	
	WITH I.A.(Civil)/3645/2019 in Mat.App./45/2019	SMTI. SHIBANI SARKAR Versus SUSHIL CH. BISWAS	MS F AHMED MR. S K GHOSH	MR. P K DEKA

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1754/2015 (TAKEN-UP), FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
	WITH I.A.(Civil)/1153/2021 in WP(C)/1754/2015	CITIZEN FOR JUSTICE AND PEACE Versus IN RE - THE GOVERNMENT OF ASSAM AND 3 ORS.	MR. M DUTTA MR J MAHANTA	GA, ASSAM SC, AG ASSTT.S.G.I.
	WITH I.A.(Civil)/1154/2021 in WP(C)/1754/2015	CITIZEN FOR JUSTICE AND PEACE Versus IN RE - THE GOVERNMENT OF ASSAM AND 3 ORS.	MR. M DUTTA MR J MAHANTA	GA, ASSAM SC, AG ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1792/2021	SHEIKHUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE	PP, ASSAM
MOTION				
2	AB/2353/2021 FIXED	HEKMAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K DAS M N KHAN	PP, ASSAM
3	AB/2502/2021	RAHUL HUSSAIN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
4	AB/2504/2021	SUKHVINDER SINGH AND 7 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	PP, ASSAM
5	AB/2506/2021	DIJUL KALITA @ DIJUL DARPAN KALITA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
6	AB/2508/2021	MAHMUDUR RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS S KAKATI	PP, ASSAM
7	AB/2515/2021	SIMANTA DASGUPTA Versus THE STATE OF ASSAM	MR. M K SHARMA MR. S B PRASAD MS. M BARUAH	PP, ASSAM
8	AB/2519/2021	USMAN ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9	AB/2520/2021	AKBAR ALI Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
10	AB/2522/2021	USMAN ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./1809/2021 FIXED	SANDEEP KUMAR PANDEY Versus THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
12	Bail Appln./1957/2021 FIXED	NITUPAN SARMAH Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
13	Bail Appln./2000/2021	INDRA KUMAR BHATTARAI Versus NARCOTICS CONTROL BUREAU	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI MR. S BORDOLOI	SC, NCB
BAIL HEARING				
14	AB/2794/2020 FIXED	MD. ZAKIR HOSSAIN @ ZAKIR HOSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
15	AB/921/2021	DAMBARU PHUKAN AND 3 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
16	AB/1253/2021	MAUSOOM CHOUDHURY Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
17	AB/1274/2021 FIXED	AMIRUL ISLAM @ AMIRUL ALI AND 9 ORS. Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
18	AB/1360/2021 FIXED	SAIFUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR S DUSAD	PP, ASSAM
19	WITH AB/948/2021	KANDARPA KR BAISHYA AND 2 ORS Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR H SAIKIA	PP, ASSAM
20	AB/1426/2021	SANJIB MEDHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	AB/1477/2021	JAYANTA CHAKROBORTY @ BAPPA AND 2 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
22	WITH AB/1498/2021	AFJAL ALI Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
23	AB/1541/2021	ROFIQUL ISLAM @ RAKIBUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR J ISLAM	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ PP, ASSAM
24	WITH I.A.(CrI.)/309/2021 in AB/1541/2021	BOSIR UDDIN SK @ BSIR UDDIN Versus RAFIQL ISLAM @ RAKIBUL ISLAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. M U MONDAL PP, ASSAM
24	AB/1557/2021	HAFIZUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
25	AB/1578/2021	MADAN CHANDRA BARMAN Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	MR. N BARMAN PP, ASSAM
26	AB/1579/2021	MD. JIYAUH RAHMAN Versus THE STATE OF ASSAM	MR. D S DEKA	MR. N BARMAN PP, ASSAM
27	AB/1607/2021	SANKU DEY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

28	AB/1616/2021	ASRAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M ISLAM MR. N UDDIN MR. A H MONDAL	PP, ASSAM
29	AB/1646/2021	SIRAJ ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
30	AB/1680/2021	RATUL TALUKDAR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
31	AB/1730/2021	SIDDIQUE KUDDUS AHMED Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	PP, ASSAM
32	AB/1878/2021 FIXED	MRIGENDRA NATH Versus THE STATE OF ASSAM	MR. D BORAH	PP, ASSAM
33	AB/1958/2021	RASHPAL SINGH MANGAT Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
34	AB/1959/2021	EKRAMUL ISLAM @ RUBUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
35	AB/2072/2021 FIXED	EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
36	AB/2076/2021 FIXED	BISHNU DAS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
37	AB/2077/2021 FIXED	PULENDRA CH MAZUMDAR @ PULEN MOZUMDAR @ PULEN MOZUMDER AND 3 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
38	AB/2089/2021 FIXED	NURUL AMIN Versus THE STATE OF ASSAM	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY	PP, ASSAM
39	AB/2094/2021	JABA DAS @ SMT JOBA DAS Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
40	WITH AB/1961/2021	PRABIN CHANDRA DAS @ PRABIN DAS AND ANR Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
41	AB/2101/2021 FIXED	MOBARAK ALI AND 3 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
42	AB/2103/2021 FIXED	TAIJUDDIN AHMED Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
43	AB/2123/2021 FIXED	BIDYADHAR BARUAH Versus THE STATE OF ASSAM	MR J PAYENG MR. A KHANIKAR	PP, ASSAM
44	AB/2149/2021 FIXED	KAMAL HUSSAIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
45	AB/2252/2021 FIXED	KADIR ALI Versus THE STATE OF ASSAM	MR S MUKTAR S BEGUM	MR A K AZAD (FOR INFOR.) MR M HOQUE (FOR INFOR.) MD A WADUD (FOR INFOR.) MS S DEVI (FOR INFOR.) PP, ASSAM
46	AB/2256/2021 FIXED	UTPAL BHUYAN Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM

47	WITH AB/2275/2021	UTPAL BHUYAN Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
48	AB/2337/2021 FIXED	JOHN RABHA Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

ORDERS

49	I.A.(CrI.)/247/2021 AB 1831-2020(D/O) in AB/1831/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MR J DAS MS. N CHOUDHURY MR. A KHOUND MR. M BARUAH	PP, ASSAM
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50	WITH CrI.Pet./474/2020	SMTI. RACHNA PURI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MRS. P BARUAH MR. D GOGOI	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) PP, ASSAM
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WITH I.A.(CrI.)/240/2021 in CrI.Pet./474/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR M BORAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
5)	MR. S MITRA	28-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday, 31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2509/2021	BHARATI DEVI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
2	WP(C)/3415/2021	DOMBER CHETRI Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	SC, ELEM. EDU SC, K A A C
3	WP(C)/3497/2021 FIXED	MASUMA KHANOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3870/2021	MD ZIAUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
5	WP(C)/3878/2021	BMG INFORMATICS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, CENTRAL EXCISE CUSTOMS
6	WITH WP(C)/3675/2021	THE PRINCIPAL COMMISSIOER, CENTRAL GOODS AND SERVICES TAS AND CENTRAL EXCISE AND 2 ORS. Versus M/S BMG INFORMATICS PVT. LTD.	SC, GST MR. S C KEYAL	
7	WITH WP(C)/3880/2021	BMG INFORMATICS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, CENTRAL EXCISE CUSTOMS

8	WITH WP(C)/4120/2021 CAVT. NO. 05332/021,	THE PRINCIPAL COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE AND 2 ORS. Versus M/S BMG INFORMATICS PVT. LTD.	MR. S C KEYAL	DR. A SARAF (FOR CAVEATOR) MR P BARUAH (FOR CAVEATOR) MR. S P SHARMA (FOR CAVEATOR) MR. Z ISLAM (FOR CAVEATOR) MR S J SAIKIA (FOR CAVEATOR) MR. N N DUTTA (FOR CAVEATOR)
9	WP(C)/3879/2021	SWARIFUL ISLAM Versus THE STATE OF ASSAM	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
10	WP(C)/4018/2021	AIRMARI SENIOR MADRASSA, DHUBRI Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS N DEKARAJA	SC, SEC. EDU. SC, FINANCE
11	WP(C)/4024/2021	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	WP(C)/4025/2021	AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
13	WP(C)/4027/2021	ATABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4174/2021 B/O	HARISH CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA	SC, ELEM. EDU GA, ASSAM SC, SSA
ADMISSION				
15	WP(C)/3038/2017 B/O	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. R BARPUJARI (SC, FINANCE) SC, BTC
16	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. SC, BTC SC, FINANCE
17	WP(C)/4786/2019 B/O	LINEE GOSWAMI Versus THE TEZPUR UNIVERSITY AND 3 ORS	MR D DAS MR. B CHOUDHURY R SARMAH MR. K MOHAMMED	MR. K N CHOUDHURY MR. N C DAS SC, T U MISS. R R KAKATI MR. D J DAS
18	WP(C)/5014/2019	SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. P P DUTTA MR. A BORUA MR T GOGOI
19	WITH I.A.(Civil)/66/2021 in WP(C)/5014/2019	SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K DAS MR R KARIM	SC, SEC. EDU. MR. P P DUTTA
19	WP(C)/6038/2019	NAZIFA SAHANI BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, SEC. EDU.
20	WP(C)/2761/2020	DHIRENDRA BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, ELEM. EDU MS P CHAKRABORTY, SC, SEC. EDU. DEPTT. SC, EDU

21	WP(C)/3328/2020	GOHIN KUMAR KULI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R DE	SC, HIGHER EDU MR P DEKA
22	WP(C)/4584/2020	PASCHIMPAR MADAN MOHAN VLP SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR M H AHMED MR GIAS MR M Z SHAH	SC, ELEM. EDU GA, ASSAM SC, SSA
23	WP(C)/5346/2020 B/O	EKLAVYA MODEL RESIDENTIAL SCHOOL, DALBARI Versus THE UNION OF INDIA AND 7 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, CBSE
ORDERS				
24	WP(C)/1697/2015 B/O	MRS. REETA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
WITH				
25	WP(C)/6213/2015	MRS. REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.J P SHARMA MR H HOQUE	MR.D P CHALIHA(R-3) MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION MS.R CHAKRABORTTY
26	WP(C)/2363/2017 B/O	PABINDRA KUMAR DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.J KALITA	GA, ASSAM MS R P BARUAH (R5, R6) SC, SECONDARY EDUCATION
27	WP(C)/1391/2020 B/O	BHIMBAR BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, SEC. EDU.
28	Cont.Cas(C)/157/2021 B/O	CHANDRA SING RONGHANG Versus PRITHWISH KUMAR CHAKI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
29	Cont.Cas(C)/158/2021 B/O	SEMSON ENGTI Versus PRITHWISH KUMAR CHAKI,AFS AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
30	WP(C)/1039/2021	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU.
WITH				
	I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
31	WP(C)/1449/2021 B/O	LINA TAMULY Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
WITH				
32	WP(C)/6413/2017	JAYANTA KUMAR ROY and 29 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
33	WP(C)/2392/2021 B/O	JAGRITI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
HEARING				
34	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)

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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
5)	MR. S MITRA	28-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday, 31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2699/2020 B/O	NITISH PEGU Versus THE STATE OF ASSAM AND 7 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS P DEVI MR H J SAIKIA
2	WITH WP(C)/2370/2020	KAMAL TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU MR K L GUPTA MR K L GUPTA MR. R MAZUMDAR MR H BEZBARUA MS. P K DEVI
3	WITH WP(C)/226/2021	MRIGEN BORBORUAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU
MOTION				
4	WP(C)/423/2021	AKSHENDRA PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM
5	WITH Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 9 ORS.	MR.I ALAM MR.T SK	MS. S KHANIKAR (R5) MS U DAS (R2, R5)
6	WP(C)/3567/2021	BIPLAB KANTI DEB Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM	GA, ASSAM
7	WP(C)/3727/2021	MAREN BASUMATARY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	GA, ASSAM SC, BTC
8	WP(C)/3814/2021 CAVT 197/21	PROF. RANJIT TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. P N GOSWAMI MR. D GOGOI	MR. D SAIKIA GA, ASSAM MR. J PATOWARY MR P NAYAK MR. D J DAS FOR CAVEATOR SC, DIB. UNIVERSITY

9	WP(C)/4216/2021	JANA ROBIDAS Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI	GA, ASSAM
10	WP(C)/4222/2021	CONSTABLE/GD NO. 994750037 DHANJIT KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	ASSTT.S.G.I.
11	WP(C)/4223/2021	STUDIO NILIMA, COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING Versus THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
12	I.A.(Civil)/935/2021 in Cont.Cas(C)/408/2019	KIRTI MOHAN NATH Versus JURI PHUKAN AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
	WITH Cont.Cas(C)/408/2019	KIRTI MOHAN NATH Versus JURI PHUKAN	MR. S K GOSWAMI MR. R SHARMA	
ADMISSION				
13	WP(C)/1440/2008	SMTI BANESSA KHATUN and ORS Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	MR J ABEDIN GA, ASSAM MR. K I MAZUMDER
14	WP(C)/4205/2015	KENDUGURI GAON PANCHAYAT and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM C.G.C. MR. D C BORAH(R-6 & 7) MR H RAHMAN, SC, P& RD
15	WP(C)/4342/2015	PRABIN BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.K DEVI MR. D BORAH MS.R BARUAH MS.K DAS	MR.D GOGOIR-6 MR.S BORTHAKUR(R-6) MR.S SAMARIA SC, AGRI. DEPARTMENT
16	WP(C)/6209/2015	NAREN BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.S K DAS MRR KARIM	MRS.V L SINGH SC, PWD (NH)
17	WP(C)/1432/2017 WP(C)/2494/2019 (Disposed)	PRADIP KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.K BHATTACHARJEE MRS BORGHAIN MR.D BANERJEE MR.S DEY MR.J C BARUAH	GA, ASSAM MR R DHAR
18	WP(C)/1562/2017	ANJANA PHUKAN and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.P N GOSWAMI MR.M K DAS MR.P MAHANTA MS.Z ANJUM MS.J SAIKIA MR.R KAMAN	C.G.C. MR. D NATH (STATE COUNSEL) MR.H GUPTA(R- 1,2&3) ASSTT.S.G.I.
19	WP(C)/5813/2017 B/O	MANGALU NATH Versus THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MS.B SARMA ASSTT.S.G.I.
20	WP(C)/2889/2018	BHABESH KR. DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	MR. U K NAIR (R- 2,3 & 4) GA, ASSAM, MR. S S ROY(R-1)

21	WITH WP(C)/5089/2017	ANANDA RAM DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC
22	WP(C)/2996/2018 WITH LCR, FIXED	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
23	WITH WP(C)/6540/2018	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
24	WP(C)/5754/2019 B/O	KALPATARU POWER TRANSMISSION LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MS. S SARMA	GA, ASSAM MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY FOR CAVEATOR
25	WP(C)/861/2020 B/O	M/370715M HAV/NA N. BRAJAKUMAR SINGH AND 60 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. R DEVI ASSTT.S.G.I.
26	WITH WP(C)/586/2020	M/371073 HAV/NA D.S.CHAUHAN AND 213 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. K K PARASAR ASSTT.S.G.I.
27	WP(C)/2680/2020 B/O	ELINA BEGUM @ ALINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
28	WITH WP(C)/2676/2020	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
29	WP(C)/3094/2021 FIXED	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM
30	WP(C)/3096/2021 FIXED	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM
31	WP(C)/3097/2021 FIXED	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM
<u>ORDERS</u>				
32	Cont.Cas(C)/399/2015	MARUF ROBBANI Versus PRADIP KUMAR and 2 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS	MR.P S DEKAR-2

33	Cont.Cas(C)/115/2020	DINESH BURAGOHAJN Versus GAURAV BOTHRA, IAS	MD A S AHMED	
34	Cont.Cas(C)/449/2020	PALLAVESWAR GOSWAMI Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
35	WP(C)/5379/2020 B/O	PURNIMA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS. M NEOG	SC, AG SC, IRRIGATION SC, FINANCE
HEARING				
36	WP(C)/541/2012 B/O	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 ASSTT.S.G.I.
37	WP(C)/5400/2015 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM(R1-3) MR.I H SAIKIA(R-4) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.A PARAMANIKR-4 MR.M ALI(R-4)

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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
5)	MR. S MITRA	28-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3799/2021 FIXED	DR. HARI CHANDRA MAHANTA Versus THE STATE BANK OF INDIA AND 2 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM
2	WP(C)/3943/2021 FIXED	ABDUS SATTAR ANSARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID	SC, PNRD GA, ASSAM
3	WP(C)/4219/2021	M/S TRIBENI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
4	WP(C)/4220/2021	M/S JHURIA READYMADE CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
5	WP(C)/4227/2021	ADIDEV COMMERCIALS PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. R MAJUMDAR MS. A AHMED	SC, RAILWAY
6	WP(C)/4228/2021 B/O	M/S ADIDEV COMMERCIALS PVT LTD Versus UNION OF INDIA AND 5 ORS	MR. P N GOSWAMI MR. K P PATHAK	SC, NF RLY
ORDER (IMPLEADMENT OF PARTY)				
7	I.A.(Civil)/1029/2021 B/O in WP(C)/2465/2021 WITH WP(C)/2465/2021	MONENDRA BORAH AND ANR. Versus GOPAL DAS AND ANR. MONENDRA BORAH AND ANR Versus THE UNION OF INDIA AND ANR	MR. P SARMAH MR B SINHA MR. S UPADHAY MR. P SARMAH MR B SINHA MR. S UPADHAY	MR. A K DUTTA (R-1) ASSTT.S.G.I.
ADMISSION				
8	WP(C)/1357/2015 (P/H), WITH WP(C) 4839/16(D/O), FIXED	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
9	WP(C)/2310/2017 B/O	SHANKAR ROY Versus THE STATE OF ASSAM and 2 ORS.	MR.A H M R CHOUDHURY MR.N H LASKAR	SC, PWD

10	WP(C)/6229/2017 FIXED	INDIAN OIL CORPORATION LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. and 3 ORS.	MR.S N SARMA MR.H K SARMA MR.K KALITA MR.S CHOUDHURY MR. N BARUAH MR.A JAHID	SC, APDCL
11	WP(C)/3693/2018 B/O	CENTRAL ENGINEERING INSTITUTE OF TECHNOLOGY SOCIETY AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS N BARMAN MR. S K BHATTACHARYYA MR. B SINGHA	MR. S P DAS MR. K K PARASAR(R1) SC, LABOUR AND UNEMPLOYMENT ASSTT.S.G.I. SC, FINANCE
12	WP(C)/2848/2019 FIXED	SANJIT KARMAKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	MR H R A CHOUDHURY MR. A M AHMED SC, REVENUE
13	WP(C)/8142/2019 FIXED	ALI HUSSAIN BARBHUIYA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. F Z MAZUMDER	MR G N SAHEWALLA MR. P S DEKA (SC, LAND & REVENUE DEPT., (R-2,3)) MS. N K DEVI MR. N ANIX SINGH MS. D D BARMAN (GA, ASSAM, (R-1,4)) MR. M SAHEWALLA
14	WP(C)/8876/2019 FIXED	D2S INFRASTRUCTURE PVT. LTD. Versus UNION OF INDIA AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	ASSTT.S.G.I. SC, PWD
15	WP(C)/9227/2019 B/O	M/S. RCN CONSTRUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MR H K SARMA MS. K PHUKAN	SC, PWD MS. D.D. BARMAN, GA
	WITH			
16	WP(C)/3609/2017	DIGANTA MADHAB BORA Versus THE STATE OF ASSAM and 2 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.J PATOWARI	GA, ASSAM
	WITH			
17	WP(C)/2126/2019	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM SC, FINANCE
	WITH			
18	WP(C)/4392/2019	M/S. MACROSM BUILDERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM
	WITH I.A.(Civil)/1056/2020 in WP(C)/4392/2019	M/S. MACROSM BUILDERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J SARMAH	SC, PWD
	WITH			
19	WP(C)/6686/2019	DEBOJIT DEB Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM
	WITH			
20	WP(C)/9236/2019	M/S. RCN CONSTRUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MS. J RONGPIPI	SC, PWD MS. D.D. BARMAN, GA
	WITH			
21	WP(C)/429/2020	JAYANTI CONTRACTORS AND ENGINEERS LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. I KALITA MR. D J DAS	SC, PWD
	WITH			
22	WP(C)/3926/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
	WITH			
23	WP(C)/4146/2020	M/S. SHASS ENGINEERS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD

24	WITH WP(C)/4254/2020	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS	SC, PWD
25	WITH WP(C)/4271/2020	M/S RANA CONSTRUCTION AND ENGINEER PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
26	WITH WP(C)/4280/2020	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS	SC, PWD
27	WITH WP(C)/1884/2021	SAMIN PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR M Z SHAH MR. H N ISLAM	SC, PWD
28	WP(C)/9467/2019 B/O	M/S J L ELECTRICAL AGENCY AND 15 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R HAZARIKA MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	SC, APDCL
29	WP(C)/600/2020 B/O	DEWAN JAHEDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	SC, HEALTH SC, PWD
30	WP(C)/1042/2020 B/O	SWAPAN KUMAR DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR B SINHA MR. M GOGOI	MR H R A CHOUDHURY (R5) MR H R A CHOUDHURY (R5) SC, CO OP GA, ASSAM MR J ISLAM (R-4) MR. R A CHOUDHURY MR. J M SULAIMAN (R5) MR. J M SULAIMAN
31	WP(C)/2787/2020 B/O	ABBAS SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	SC, PWD ROAD GA, ASSAM
32	WP(C)/4032/2020 B/O	SMTI. TORA DAS @ TARA DAS @ RUNUMI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND MR. V KUMAR	GA, ASSAM SC, REVENUE
33	WP(C)/4295/2020 B/O	JINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
34	WP(C)/2941/2021 B/O	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
	WITH I.A.(Civil)/1095/2021 in WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. Versus SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
	WITH I.A.(Civil)/1150/2021 in WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
35	WITH WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL

	WITH I.A.(Civil)/1099/2021 in WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY SC, APDCL LIMITED (APDCL) AND 7 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	GA, ASSAM MR D K MISHRA MR. M MORE
36	WP(C)/2970/2021 FIXED	BASAPI KROPI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN
37	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH
38	WITH WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA
ORDERS			
39	WP(C)/7767/2019 B/O	M/S. SARALA BRICK INDUSTRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN
40	WITH WP(C)/7626/2019	M/S. SABAL BRICK INDUSTRY (KLIN) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN
41	WP(C)/117/2020 FIXED	NACOF - ITAS CONSORTIUM Versus THE STATE OF ASSAM AND 7 ORS.	MR D DAS MR. J PATOWARI
42	Review.Pet./41/2021	PRAMILA DAS Versus NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA
	WITH I.A.(Civil)/680/2021 in Review.Pet./41/2021	PRAMILA DAS Versus NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA
43	I.A.(Civil)/301/2021 FIXED in WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO-OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED
	WITH WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO-OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY
44	WP(C)/3198/2021 FIXED	MARUTI TIMBER AND FURNITURES Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR
45	WITH WP(C)/3228/2021	DILIP KUMAR SINGHANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R K AGARWALA MR H BETALA MR C KUMAR MR. T DOLEY

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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
5)	MR. S MITRA	28-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday, 31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2064/2021	JOYATON NESSA Versus THE STATE OF ASSAM	MS R R MUZIB	PP, ASSAM
2	Bail Appln./2065/2021	MD. NURUDDIN AHMED @ AHMED ALI Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
3	Bail Appln./2066/2021	NAWAJI HUSSAIN Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
4	Bail Appln./2071/2021	BHOBESH DAS Versus THE STATE OF ASSAM	MR K THAKUR MR. D MEDHI	PP, ASSAM
5	Bail Appln./2072/2021	MAHUBAR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
6	Bail Appln./2076/2021	AZGAR ALI @ AJGAR ALI @ MD. AZGAR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
MOTION				
7	AB/2503/2021	AKRAM HAQUE Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
8	AB/2510/2021	BIKI SINGH Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
9	AB/2514/2021	ABDUL BASID AHMED @ BASID ALI AND 8 ORS Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
10	AB/2516/2021	AJMOL HUSSAIN LASKAR @ SABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
11	AB/2517/2021	NUR HUSSAIN Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM

12	AB/2518/2021	MD. ISMAIL ALI @ ISHRAFIL ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
13	AB/2521/2021	RAGHUNATH SAWTAL AND ANR Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
ADMISSION				
14	Crl.Pet./206/2019	SRI SAI KRISHNA CONSTRUCTIONS AND ANR. Versus THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. Z ISLAM MR. S P SHARMA MR. P BARUAH	MR. S SARMA (R2) MR. R HAZARIKA (R2) MR. C CHAKRAVARTY (R2) MR T MEELEE (R2) PP, ASSAM
15	Crl.Pet./1295/2019	MD. CHABED ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. A BHATTACHARYA MR. A BHATTACHARJEE PP, ASSAM MS. K TALUKDAR
16	Crl.Pet./1385/2019	ASHOK KUMAR RATHI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MS. P PATHAK MR. M BORAH MR A TALUKDAR PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./1487/2021 SCANNED COPY OF CASE DIARY	BULBUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
18	Bail Appln./1502/2021 FIXED	MATINUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
19	WITH Crl.Pet./1243/2019	MATINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
20	Bail Appln./1701/2021 FIXED	SANFUL ALI @ MD SANFUL ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
21	Bail Appln./1819/2021 FIXED	PATAL TANTI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
22	Bail Appln./1831/2021 FIXED	TARAB ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
23	Bail Appln./1835/2021 FIXED	NURJAHAN BIBI AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
24	Bail Appln./1888/2021 FIXED	CHANDRABHANU MAHATO Versus THE STATE OF ASSAM	MS P MISHRA	PP, ASSAM
25	Bail Appln./1954/2021 FIXED	BASANTA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
26	WITH Bail Appln./1953/2021	FULESWARI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
27	Bail Appln./2024/2021 FIXED	SAMEJ UDDIN Versus THE STATE OF ASSAM	MR N AHMED MR. S RANA MR G P CHETIA	PP, ASSAM
28	WITH Bail Appln./1760/2021	ABDUL HALIM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR G P CHETIA	PP, ASSAM

BAIL HEARING

29	AB/152/2021 FIXED	SOHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
30	AB/515/2021 FIXED	BABUL ALI @ APA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
31	AB/601/2021	SHURAT JAMAL Versus THE STATE OF ASSAM	MR S HOQUE	MRS S BARUAH MRS. K BARPUZARI MS D DUTTA PP, ASSAM
32	AB/637/2021 FIXED	GIRENDRA RABHA Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
33	AB/877/2021 FIXED	ARAB ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
34	AB/892/2021 FIXED	JOLIMUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
35	AB/1206/2021 FIXED	HOBIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR K U AHMED	PP, ASSAM
36	AB/1480/2021 FIXED	SULTAN MAMUD SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
37	AB/1544/2021 FIXED	MAKBUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
38	AB/1632/2021 WITH LCR, FIXED	ANIRUDDHA DEY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/1667/2021 FIXED	RUBUL AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	MR. I CHOUDHURY PP, ASSAM
40	AB/1811/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. M J BARUAH	MR. S SHARMA MS. P TALUKDAR PP, ASSAM
41	AB/1912/2021 FIXED	HILAL UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
42	AB/1943/2021 FIXED	AMIR HAMZA SHEIKH @ AMIR HAMJA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
43	AB/2057/2021 FIXED	JAYANTA MADHAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	AB/2122/2021 FIXED	SABIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
45	AB/2127/2021 FIXED	FARUK AHMED @ FARUQUE AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A A R KARIM MS. R R BORAH	PP, ASSAM
46	AB/2227/2021 FIXED	HAKIMUDDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
47	AB/2448/2021 FIXED	ASHRAFUL HOQUE Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR J ISLAM MR A ALIM SK	PP, ASSAM

ORDERS

48	CrI.A./188/2020 WITH LCR 9 FILES, B/O WITH I.A.(CrI.)/470/2020 in CrI.A./188/2020	SRI NIPON ROY @ NIPAN ROY Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
49	CrI.Pet./385/2020	SRI NIPON ROY @ NIPAN ROY Versus THE STATE OF ASSAM AND ANR SANJOY SINHA AND ANR. Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM PP, ASSAM
50	I.A.(CrI.)/296/2021 FIXED in AB/1566/2021 WITH AB/1566/2021	PANCHALEE BAISHYA SHARMA Versus ASHAN SHARMA AND ANR ASHAN SHARMA AND ANR Versus THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
5)	MR. S MITRA	28-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2068/2021	MD. MEHBUB ALI @ HIZRA@ MEHEBUB ALI AND ANR Versus THE STATE OF ASSAM	MR M GARODIA MS D DEKA	PP, ASSAM
2	Bail Appln./2069/2021	RIMAN SHARMA Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
3	Bail Appln./2070/2021	BIJU AHMED Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR L TASHI	PP, ASSAM
4	Bail Appln./2073/2021	MD. NURUL AMIN Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
5	Bail Appln./2074/2021	MITHUN SARKAR Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
MOTION				
6	AB/2501/2021	MD. NAHURUL ALI SK @ NAHRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM		PP, ASSAM
7	AB/2507/2021	AULIA AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR D. CHAKRABORTY	PP, ASSAM
8	AB/2509/2021	RUPAK MALAKAR @ RANA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
9	AB/2513/2021	TARUN DUTTA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./1380/2021 FIXED	JAYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
11	Bail Appln./1606/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	SAMSUL HAQUE Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

12	Bail Appln./1646/2021 FIXED	MEHBUB ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
13	Bail Appln./1710/2021 SCANNED COPY OF CASE DIARY, FIXED	SANGITA MODAK Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
14	Bail Appln./1731/2021 FIXED	HAREN GOGOI @ DOW Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. S BOIRAGI	PP, ASSAM
15	Bail Appln./1742/2021 FIXED	ISMAIL HUSSAIN @ SARU AND ANR. Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
16	Bail Appln./1748/2021 FIXED	HITESH DAS Versus THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM
17	Bail Appln./1791/2021 FIXED	AZIZUL AMBIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
18	Bail Appln./1812/2021 FIXED	AJIT SINGHA @ MONI SINGH AND ANR Versus THE STATE OF ASSAM	MR. S BANIK MR. M K RONGPI A N HUSSAIN	PP, ASSAM
19	Bail Appln./1833/2021 FIXED	MD AJJUR HUSSAIN SAIKIA @ AJJUR HUSSAIN Versus THE STATE OF ASSAM	MS F RAHMAN	PP, ASSAM
20	Bail Appln./1880/2021 FIXED	ABDUL JALLIL Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
21	Bail Appln./1885/2021 FIXED	ARUN MEDAK @ TAKPE Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
22	Bail Appln./1906/2021 FIXED	JANARDAN BORDOLOI AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
23	Bail Appln./2007/2021 FIXED	SUBHASH KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/163/2021 FIXED	NAGEN TALUKDAR Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
25	AB/361/2021 FIXED	MAHESWAR BASUMATARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	PP, ASSAM
26	AB/692/2021 WITH CASE DIARY, FIXED	DILDAR ALAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	PP, ASSAM
27	AB/816/2021 FIXED	DANESH ALI @ DANESH ALI SK Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
28	AB/920/2021 FIXED	MIRZA HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
29	AB/939/2021 FIXED	ARUP DEKA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
30	AB/1309/2021 FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	Mr M U Ahmed PP, ASSAM

31	AB/1405/2021 FIXED	MABINUR RAHMAN @ MOHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
32	AB/1519/2021 FIXED	LATIF ALI @ DADUL ALI Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
33	AB/1571/2021 SCANNED COPY OF CASE DIARY, WITH LCR, FIXED	KASHEM ALI AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
34	AB/1633/2021 FIXED	SANKAR NATH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR A DAS	PP, ASSAM
35	AB/1701/2021 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
36	AB/1739/2021 FIXED	MOINUDDIN AHMED Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
37	AB/1780/2021 FIXED	AYNAL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
38	AB/1914/2021 FIXED	HASMAT ALI Versus THE SATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
39	AB/1977/2021 FIXED	AMINUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ISLAM MR F A AHMED	PP, ASSAM
40	AB/2196/2021 FIXED	MEHERUL ALI AND ANR. Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MS C SAIKIA	PP, ASSAM
41	AB/2209/2021 FIXED,	RIYAJUL ALI @ RIYAZUL ALI Versus THE STATE OF ASSAM	MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
42	AB/2220/2021 FIXED	NILAM PRODHANI Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
43	WITH Bail Appln./1829/2021	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
44	AB/2254/2021 FIXED	HIBJUR RAHMAN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
45	AB/2264/2021 FIXED	MOHAR LAL GOALA Versus THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
46	AB/2346/2021 FIXED	KURMAN ALI @ KUMRMAN ALI @KUMARMAN ALI Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
47	AB/2398/2021 FIXED	NIRMALA DEVI AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
<u>ORDERS</u>				
48	I.A.(CrI.)/270/2021 WITH LCR 3 FILES, OFFICE NOTE, FIXED in CrI.A./81/2021 WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
		BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
5)	MR. S MITRA	28-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday, 31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH - I
AND WILL SIT AGAIN IF TIME PERMITS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1810/2016	SMTI PRANITA NAIDU Versus THE STATE OF ASSAM AND ANR	MR.S DASGUPTA MS.M BORAH MR. M DAS MR. M K DAS MR.M K SHARMA MSA D KALITA	GA, ASSAM(R 1 & 2)
2 WP(C)/2365/2017	PRASHEN SHIL Versus THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR.S CHAKRABARTY(R-5) SC, BTC
3 WP(C)/4972/2017	SANKAR BASFOR Versus THE STATE OF ASSAM and 5 ORS.	MSB DEVI MR.R SARMA MR.K P GOGOI MRS.S D SAIKIA	SC, BTC SC, IRRIGATION
4 WP(C)/6961/2018 FIXED	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS. U SARMA	MR. S C KEYAL GA, ASSAM SC, AG MR H K DAS MR P NAYAK SC, FINANCE ASSTT.S.G.I. MR. C BARUAH SC, GHC
5 WP(C)/6127/2019	SKT KUMAR SHAW Versus THE UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	MR. K K PARASAR ASSTT.S.G.I.
6 WP(C)/7355/2019	DURGESWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM SC, AG SC, FINANCE
7 WP(C)/7399/2019	YOUSUF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, AG SC, FINANCE
8 WP(C)/380/2020	RANTU KUMAR GOHAIN Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE

9	WP(C)/3271/2020 FIXED	SNIGDHA BORKOTOKY AND 34 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU
	WITH			
10	WP(C)/1495/2020	ABDUL MANAF Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU
11	WP(C)/3651/2020	RAISHUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. CHARAN DEKA MS P DEKA	SC, PNRD GA, ASSAM MRS. K DEVI (R5) MS R P BARUAH (R5)
12	WP(C)/5076/2020 FIXED	KAMALA BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM SC, FOREST
13	WP(C)/5188/2020	PRADIP ADHIKARY AND 124 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S SENAPATI MR. P DEKA MR. K ROY CHOWDHURY	SC, FOREST SC, FINANCE
	WITH			
14	WP(C)/5056/2019	SHARIF HUSSAIN AND 85 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SENAPATI MR. P DEKA MR. K ROY CHOWDHURY	SC, FOREST SC, FINANCE
	WITH			
15	WP(C)/1576/2020	CHIKAN DEKA AND 51 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM SC, FINANCE
		<u>BAIL HEARING (BA)</u>		
16	Bail Appln./1859/2021 WITH SCAN COPY OF CASE RECORDS, FIXED	PINTU CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
17	Bail Appln./1894/2021 WITH SCAN COPY OF CASE RECORDS, FIXED	MD. MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
		<u>ORDERS</u>		
18	WP(C)/997/2010 WITH AFFIDAVIT FILE	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
	WITH			
19	WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH			
20	WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE

	WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013	DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR.N N B CHOUDHURY	GA, ASSAM SC, INDUSTRIES AND COMMERCE
21	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
22	WP(C)/5008/2017	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
23	Cont.Cas(C)/191/2020	KANAK CHANDRA PATOWARY Versus SANJEEB KUMAR BHUYAN and ANR.	MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA MR. N J KHATANAR MR. K K DUTTA
24	WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/2149/2020 in WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.
	WITH I.A.(Civil)/2180/2020 in WP(C)/3739/2020	SANCHITA BHATTACHARJEE Versus HIMADRI KALITA AND 70 ORS.	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/2182/2020 in WP(C)/3739/2020	ANKANA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, SEC. EDU.
	WITH I.A.(Civil)/2206/2020 in WP(C)/3739/2020	THE STATE OF ASSAM AND 4 ORS. Versus HIMADRI KALITA AND 70 ORS.	MR. B P SINHA	MRS. R DEVI
	WITH I.A.(Civil)/2239/2020 in WP(C)/3739/2020	UPASANA ACHARJEE Versus THE STATE OF ASSAM AND 74 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	SC, SEC. EDU. SC, SEC. EDU. MR. R P SARMAH
25	WITH WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1688/2020 in WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR P K DAS	SC, EDU
26	WITH WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/1490/2020 in WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA
27	WITH WP(C)/3703/2020	JAMALUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
28	WITH WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
29	WITH WP(C)/3882/2020	HABIBUL HOQUE AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU.

30	WITH WP(C)/4038/2020	PINKUMONI BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, SEC. EDU.
31	WITH WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
32	WITH WP(C)/4103/2020	QUEEN DEVI AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
33	WITH WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.
34	WITH WP(C)/4189/2020	RAHUL BORAH AND 135 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. A GOGOI	SC, SEC. EDU.
	WITH I.A.(Civil)/179/2021 in WP(C)/4189/2020	DEEPIKA BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	SC, SEC. EDU.
35	WITH WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/260/2021 in WP(C)/4192/2020	DIPANKAR DUTTA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.
36	WITH WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
37	WITH WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
38	WITH WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
	WITH I.A.(Civil)/211/2021 in WP(C)/4361/2020	IRFAN ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
	WITH I.A.(Civil)/273/2021 in WP(C)/4361/2020	PUJA SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI	SC, SEC. EDU. SC, SEC. EDU.
39	WITH WP(C)/4377/2020	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU. MR. M DUTTA (R-5) MR. K BORA (R-5)
40	WITH WP(C)/4455/2020	DIPANKAR GOGOI AND 152 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU.

41	WITH WP(C)/978/2021	PINKY BORBORUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA	SC, SEC. EDU. SC, SEC. EDU.
42	WP(C)/288/2021	ANUPAM PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM
HEARING				
43	WP(C)/697/2015	SHRI RAMA KANTA PAUL Versus THE STATE OF ASSAM and 6 ORS.	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MR. J RAHMAN MR R ISLAM	MR.C BARUAHR3 SC, AG SC, FINANCE(R1-2 & 4-7)
44	WP(C)/1379/2017	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
45	WP(C)/517/2018 FIXED	NUMALIGARH REFINERY LTD. Versus THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
46	WP(C)/733/2020	MALABIKA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
5)	MR. S MITRA	28-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday, 31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	I.A.(Civil)/519/2021 WP(C)/3182/2018(Disposed) in WP(C)/3182/2018	FULPATI DEVI AND ANR Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY (G.M.D.A) AND 3 ORS.	G UDDIN	SC, GMC
<u>MOTION (BA)</u>				
2	Bail Appln./2075/2021	KANAK G. MOMIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<u>ORDER (STAY VACATING)</u>				
3	I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI Versus CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
	WITH WP(C)/317/2021	CHAMEN ALI AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
<u>ORDER NO STEPS</u>				
4	I.A.(Civil)/3830/2019 WP(C) 593/11 (D/O), FIXED in WP(C)/593/2011	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM MR D DEKA
	WITH I.A.(Civil)/3832/2019	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				

5	I.A.(Civil)/1038/2021 in WP(C)/2093/2021	DHRUBA KODEL Versus THE CHIEF MANAGING DIRECTOR, I.O.C. AND ANR.	MR. P SARMAH MR B SINHA MR. S UPADHAY	
	WITH WP(C)/2093/2021 CAVT. NO. 02182/021,	DHRUBA KODEL Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY	GA, ASSAM MR H MEDHI SC, WPT AND BC FOR CAVEATOR
<u>ADMISSION</u>				
6	WP(C)/2209/2014	ANWARUL HAQUE Versus THE ASSAM STATE INFORMATION COMMISSION AND 2 ORS	DR.B AHMED MR.J M A CHOUDHURY MRK UDDIN	MR.D DEKA
7	WP(C)/5042/2014 FIXED	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
	WITH 9 Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
10	WP(C)/2418/2015	M/S TASTY FOODS Versus THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA MS.M BORA	MR.S CHETIA SC, RAILWAY
	WITH 11 WP(C)/2262/2015	M/S TASTY FOODS Versus THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA	MR.S CHETIA SC, NF RLY(R1-4)
12	WP(C)/5866/2015 FIXED	SMTI SUTOPA BHOWMIK and 44 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR. P K ROY MR.H SARMA MR. S K CHAKRABORTY MR. D MAZUMDAR MR. P BORAH MS.J KAKOTI	GA, ASSAMR1,2 MR.S C BISWAS MR. R BORPUJARI, SC, REVENUE DEPARTMENT MRS. A CHAKRABORTY MS.A DAS MR.H A TALUKDAR SC, NF RLY(R3,4)
13	WP(C)/5693/2017	KANNAKI BRAHMA BASUMATARY Versus INDIAN OIL CORPORATION LTD. and 4 ORS.	MR M BEZBARUAH MR. H K DAS MR. P K GARODIA MS. S G MOMIN MR. M PANDIT MR. A LAL	MR. S N SARMA SC, IOC MR. A JAHID(R- 1-5)
	WITH I.A.(Civil)/435/2020 in WP(C)/5693/2017	INDIAN OIL CORPORATION LTD. and 4 ORS. Versus KANNAKI BRAHMA BASUMATARY	MR. ABU JAHID	MR. A LAL

14	WP(C)/7322/2018	BODOLAND TRIBAL PLANTATION RUBBER GROWERS ASSOCIATION Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MD. J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	MR B D DAS (R4, R5) DR. B AHMED MR. B D KONWAR SR. ADV. GA, ASSAM MRS J M KONWAR MR. R KALITA MR. D NATH (R4, R5) MR. R SALOI MR. D THAOSEN (R4, R5) MR H AGARWAL MS. J RONGPIPI (R4, R5) MS. S NEWAR MS. M K BROWN ASSTT.S.G.I. SC, INDUSTRIES
15	WP(C)/2331/2019 B/O	M/S. RAJU ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS.	MS. P A TALUKDAR MR N Y KONYAK MD. GIASH UDDIN	SC, INDUSTRIES AND COMMERCE
16	WP(C)/7705/2019 CAVT. NO.1098/2019 WP(C) 7503/2013(D/O), B/O	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR MR. A K AZAD MR. A S TAPADER	MR. K N CHOUDHURY SC, PNRD GA, ASSAM MR H R CHOUDHURY MR H R CHOUDHURY MR. D J DAS MR. N N DUTTA (AMICUS CURIE) FOR CAVEATOR
	WITH I.A.(Civil)/1936/2020 in WP(C)/7705/2019	MUHIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	SC, PNRD GA, ASSAM MR. P N GOSWAMI
	WITH			
17	WP(C)/7729/2018	BAHAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K BAGCHI	GA, ASSAM
	WITH			
18	WP(C)/7789/2018	JAHANARA BEGOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A K TALUKDAR MR. S ISLAM MR. A B T HAQUE	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1) MR R DHAR (GA, ASSAM, R-3) MR. N BORAH (SC, ASSAM STATE ELECTION COMMISSION, R-2)
	WITH			
19	Cont.Cas(C)/639/2019	MOTIUR RAHMAN Versus ANBHAMATUN M.P.	MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR	MRS. D DAS BARMAN MS. P CHUTIA
	WITH			
20	WP(C)/7503/2019	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR H I CHOUDHURY MR. P N GOSWAMI MR. N J KHATANIAR MR. A S TAPADER	SC, PNRD GA, ASSAM MR H R CHOUDHURY MR. N DUTTA (AMICUS CURIE)
	WITH			
21	WP(C)/26/2020	NARGIS JAHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR H I CHOUDHURY MR. I KALITA MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER	SC, PNRD GA, ASSAM MR. A M S MAZUMDER MR. A M S MAZUMDER
	WITH I.A.(Civil)/135/2020 in WP(C)/26/2020	ISMATARA BEGUM LASKAR Versus NARGIS JAHAN AND 5 ORS	MR. A R TALUKDAR MR A T M HUSSAIN	GA, ASSAM MR. P N GOSWAMI
	WITH			
22	WP(C)/2297/2020	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 7 ORS.	MR D C NATH MS. P BORAH MR. S BARTHAKUR	SC, PNRD GA, ASSAM MR. H ALI (R-7 & 8)

23	WITH WP(C)/2687/2020	RABIA NURJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR K P PATHAK MR H I CHOUDHURY	SC, PNRD
24	WITH WP(C)/2691/2020	SARASWATI RABIDAS Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY MR. K P PATHAK	MR H R A CHOUDHURY SC, PNRD GA, ASSAM MR F U BARBHUIYA MS S DAS
25	WP(C)/8899/2019 B/O	D2S INFRASTRUTURE PVT. LTD. Versus UNION OF INDIA AND 7 ORS	MR M HAQUE G UDDIN MS. P A TALUKDAR MR N Y KONYAK	ASSTT.S.G.I. SC, BTC SC, PWD
26	WP(C)/2044/2020	BRAJEN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MRS. B CHAKRABORTY	GA, ASSAM SC, GMC SC, G M D A
27	WP(C)/3474/2020 FIXED	JUSTICE (RETD) MR. BASU DEO AGARWAL Versus THE STATE BANK OF INDIA AND ANR.	MR D DEKA	MR. N BARUA MR U SARMA
28	WP(C)/3543/2020	EBRAHIM ALI SK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. S K DAS (R-6) MR. R ISLAM (R-4,5) MR R KARIM (R-6)
29	WITH WP(C)/3690/2020	RAMKRISHNA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. R ISLAM MR. A A R KARIM
30	WP(C)/5217/2020	HRIDAYJYOTI KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANAR	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.
31	WP(C)/5518/2020 WITH RECORDS, FIXED	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
32	WP(C)/353/2021	BHIM SINGH CHUNGKRANG AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, REVENUE SC, FOREST
33	WP(C)/885/2021 CAVT. NO.08012/020,	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 13 ORS	MR. K N CHOUDHURY MR. N H BARBHUIYA	MS. P ADHIKARI(R- 7, 8,9,10,13,14) MR H I CHOUDHURY(FOR CAVEATOR) SC, PNRD GA, ASSAM MR. S K TALUKDAR (R- 7, 8,9,10,13,14) MR. P N GOSWAMI(FOR CAVEATOR) G UDDIN(R- 7, 8,9,10,13,14) MR. A M S MAZUMDER (R- 6) MR. K P PATHAK(FOR CAVEATOR)
<u>BAIL HEARING</u>				
34	AB/2035/2021 FIXED	SRI RAHUL CHOUDHURY Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM

ORDERS

35	WP(C)/181/2021	JAHANARA AHMED Versus THE STATE OF ASSAM AND 13 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. K N CHOUDHURY (R-7 TO 14) SC, PNRD GA, ASSAM MR. S U AHMED (R-7 TO 14) SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN
36	WP(C)/239/2021 FIXED	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD GA, ASSAM MRS R DEKA MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14) B B HUSSAIN
37	I.A.(Civil)/573/2021 in WP(C)/6082/2018	THE REACH DREDGING BARAK SPV PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MRS L BORUAH MS M BORAH MR. B B BORAH	MR. M H RAJBARBHUIYAN SC, FOREST
	WITH WP(C)/6082/2018	SRI PRANESH BHUYAN (UNIT-1) AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. M H RAJBARBHUIYAN MS. S RASUL	MR. H NATH (R7) MRS L BORUAH (R-7) GA, ASSAM MR D DAS (R7) MR A KALITA (R7) MR. S D PURKAYASTHA MS M BORAH (R-7) MR. B B BORAH (R-7) MR. S DUTTA, SC, FOREST DEPTT. FOR CAVEATOR MR. A DEKA
38	WP(C)/905/2021	ANUP TRADE AND TRANSPORT (P) LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM
39	I.A.(Civil)/1160/2021 in WP(C)/1720/2020	DIPALI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S AHMED MD Y ALI	SC, APDCL
	WITH WP(C)/1720/2020	DIPALI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S AHMED MS. J HAZARIKA MD Y ALI	GA, ASSAM SC, APDCL
40	I.A.(Civil)/1245/2021 WP(C)/5528/2012 (Disposed), B/O in WP(C)/5528/2012	M/S TANTIA CONSTRUCTIONS LTD. AND ANR. Versus GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY AND 3 ORS.	MS. N UPADHYAY MR. A I Ali	GA, ASSAM SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. L C DEY	19-08-2021	To	31-08-2021
4)	MR G BORDOLOI	24-08-2021	To	07-09-2021
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[For Tuesday,31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/1233/2021 MAC.APP. 87/2015(D/O), FIXED in MACApp./87/2015	LAKHMI DAS Versus THE RELIANCE GENERAL INSURANCE CO. LTD.	MR D MONDAL	MR. R GOSWAMI
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LEAVE NOTE OF ADVOCATES FOR 31/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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